

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.10957 of 2020**

Uday Kumar Singh @ Uday Singh

... .. Petitioners

Versus

The State of Jharkhand

... ..Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

Order No.04 Dated- 10.09.2021

The record is put up today as the report is received from the Principal District & Sessions Judge, Godda wherein the delay in commitment the case to the court of the Sessions has been explained.

Let the copy of the said report be kept in the record.

(Anil Kumar Choudhary, J.)